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## (2024) 03 MAD CK 0120

## **Madras High Court**

Case No: Criminal Original Petition No. 7865 Of 2024

Veenadeepak APPELLANT

Vs

State RESPONDENT

Date of Decision: March 28, 2024

**Acts Referred:** 

• Narcotic Drugs And Psychotropic Substances Act, 1985 - Section 8(c), 20(b)(ii)(A)

• Tamil Nadu Prohibition Act, 1937 - Section 4(1)(a), 4(1A)(ii)

Hon'ble Judges: C.V.Karthikeyan, J

**Bench:** Single Bench

Advocate: B.Sundarapandiyan, L.Baskaran

**Judgement**